

chal Pradesh has informed the Central Government that the question of consideration of the Administrative Reforms Commission's report and the report of the Morarka Study Team as far as they related to Himachal Pradesh as a Union Territory has become outdated in the context of the latest development regarding the grant of Statehood to Himachal Pradesh; and

(b) if so, the reaction of Government in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The Chief Minister was informed that the fact that the Central Government had agreed to discuss separately the question of financial viability of Himachal Pradesh, should be no bar to discussing other important recommendations made by the Commission on Union Territories, including Himachal Pradesh.

#### Constables Held in Delhi

1786. SHRI B.K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two police constables were taken into custody on the 13th May, 1969 by the Kotwali (Delhi). Police on the charge of cheating a bullion broker, Shri Lakhpai Rai of Gandhi Nagar;

(b) whether any enquiry was conducted into the matter; and

(c) the action taken or proposed to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Yes, Sir

(c) A case u/s 420/170/506/34 I.P.C. was registered against the constables and was investigated. The case against them has now been put up to court.

#### Parliamentary Delegation to Ladakh

1787. SHRI B.K. DASCHOWDHURY: SHRI ATAL BIHARI VAJPAYEE: SHRI JAGANNATH RAO JOSHI: SHRI SURAJ BHAN: SHRI RAM GOPAL SHALWALE: SHRI BRIJ BHUSHAN LAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Jammu and Kashmir Government has not favoured the suggestion that a Parliamentary delegation should visit Ladakh to study the situation there; and

(b) if so, the reaction of Central Government in this connection ?

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN): (a) and (b). The matter is still under correspondence with the State Government.

#### Collision Between an Indian and Soviet Freighter in Dardanelles

1788. SHRI B. K. DASCHOWDHURY: SHRI VISHWA NATH PANDY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a Soviet and an Indian freighter collided in the Dardanelles just off the town of Galibolu while heading for the Mediterranean; and

(b) if so, the extent of damage suffered by the Indian freighter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) Yes, Sir. S. S. 'Indian Trader' of the India Steamship Company Limited, Calcutta, collided with a Russian Vessel "SEVERN DONETS" at about mid-night on the 19th April, 1969 at Dardanelles off Galibolu whilst the vessel was under the charge of a pilot.

(b) Both ships suffered material damage. Temporary repairs at Istanbul were carried out to 'Indian Trader' and she arrived safe.